

ITEM NO.3

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 20428-20429/2014 in Criminal Appeal No(s). 1973-1974/2014

CHIRAUNJI LAL AND ORS

Appellant(s)

VERSUS

STATE OF UP AND ANR

Respondent(s)

(for bail and office report)

Date : 17/08/2015 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mr. Sanjay Kumar Dubey, Adv.
Mr. Rakesh Kuamr Tewari, Adv.
Mr. Devendra Kuamr Shukla, Adv.
Mr. Rajiv Ranjan Dwivedi, Adv.

For Respondent(s) Mt. Aarohi Bhalla, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Kunal Verma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List next week for final hearing.

(NEELAM GULATI)
COURT MASTER

(SAROJ SAINI)
COURT MASTER